NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 31/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Bharesh Trading Corporation Limited

SECTION OF THE COMPANIES ACT: 131 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE PCS KUMUDINI BHALERAO

ORDER

CP No.31 /131/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 19.1.2018.

Sd/ V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)